

SHRI D. R. CHAVAN: Regarding small assistance, I have not got the figures separately with me. If the hon. Member has got any complaint, let him send it on to me.

श्री राजनारायण : श्रीमन्, यह उत्तर नहीं है। मिनिस्टर को कहना चाहिए कि हमको नोटिस चाहिए।

MR. CHAIRMAN : Next question.

आई० ए० एस० में मध्य प्रदेश के अधिकारी

*428. श्री निरंजन वर्मा : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष मध्य प्रदेश के कितने अधिकारियों को आई० ए० एस० के लिये चुना गया है;

(ख) इन अधिकारियों की शैक्षणिक योग्यतायें क्या हैं और अब तक वे किस-किस पद पर स्थायी रूप से कार्य कर रहे हैं; और

(ग) क्या इन अधिकारियों का चयन करने में उनके चरित्र और लोकप्रियता का भी ध्यान रखा गया है ?

t [OFFICERS FROM MADHYA PRADESH IN I.A.S.]

*428. SHRI NIRANJAN VARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of officers from Madhya Pradesh who have been selected for I.A.S. this year;

(b) the educational qualifications of these officers and the posts they have been holding permanently so far; and

(c) whether in the selection of these officers their character and popularity have also been taken into account ?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री जयसुखलाल हाथी) : (क) चयन समिति द्वारा ऐसे 13 अधिकारियों की सूची तैयार की गई है जिन्हें भारतीय प्रशासन सेवा में पद खाली होने पर उनमें पदोन्नति के योग्य समझा गया है।

(ख) सूचना एकत्रित की जा रही है और यथाशीघ्र सदन के सभा-पटल पर रख दी जाएगी।

(ग) चयन करते समय अधिकारियों के चरित्र अभिलेखों पर भी ध्यान दिया जाता है। इन अभिलेखों में उनकी ईमानदारी तथा उनके जनता के व्यक्तियों तथा अन्य अधिकारियों के साथ सम्बन्धों पर संकेत भी रहते हैं।

t (THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI IAISUKHLAL HATHI) : (a) A list of 13 officers who are considered suitable for promotion to the I.A.S. as and when vacancies arise has been prepared by the Selection Committee.

(b) The information is being collected and will be laid on the Table of the House as soon as possible.

(c) The selection is made taking into consideration the officers' character rolls which include reference to their integrity and relations with members of the public and with other officers.]

श्री निरंजन वर्मा : वर्तमान में ये प्रशासन अधिकारी लगे हैं, इन्हें किस पद पर परमानेंट किए जाने की सम्भावना है ?

श्री जयसुखलाल हाथी : वे तो आई० ए० एस० में होंगे और आई० ए० एस० के लिए जिस जिस जगह पर नियुक्त कर सकते हैं, सभी जगह उनको नियुक्त किया जायगा।

श्री निरंजन वर्मा : ये परमानेंट कर दिए जाएंगे या प्रोवैशन के लिए कोई पीरियड रखा जायगा ?

श्री जयसुखलाल हाथी : इनका प्रोवैशन होता है। उन्होंने पहले 8 साल तक सेवा की होगी। तभी वे आई० ए० एस० के लिए आ सकते हैं।

t [] English translation.

श्री निरंजन वर्मा : क्या श्रीमान् यह बताएंगे कि वहाँ पर और सीनियर अधिकारी थे जिन्हें चयन में जाने के लिए अवसर प्रदान नहीं किया गया ?

श्री जयसुखलाल हाथी : अवसर प्रदान करने की बात नहीं होती है। 8 साल की सरविस जिन्होंने पूरी की है उन सबका नाम इस बोर्ड के सामने रखा जाता है, उसमें से चुन लिए जाते हैं ?

SHRI M. P. BHARGAVA: May I know, Sir, what was the difficulty for the Minister to get the information within the specified period given in the notice of the question, because I presume that all these 13 officers belong to the Madhya Pradesh cadre and all their particulars must be with the Madhya Pradesh Government or even with the UPSC, who had selected these candidates ? Why was it not possible to collect the information either from the Madhya Pradesh Government or the UPSC and place it before the House rather than saying that the information is being collected?

SHRI JAISUKHLAL HATHI : These officers are not selected by the UPSC. They are serving officers in the Madhya Pradesh Government belonging to the Madhya Pradesh State cadre and 25 per cent, of the cadre posts sanctioned can be filled by promotion. So, these officers are being interviewed . . .

SHRI M. P. BHARGAVA : By whom?

SHRI JAISUKHLAL HATHI : By a committee consisting of Secretaries, Commissioners and a member of the UPSC. They select the requisite number of officers from the list that is before them. Now, these officers are already serving. Therefore . . .

SHRI M. P. BHARGAVA: So, the particulars are with the Government of India.

SHRI JAISUKHLAL HATHI : These are not with the Government of India. The difficulty is that unless we get it from the Madhya Pradesh Government, I could

not lay it on the Table of the House. We have already written to them and as soon as they send it, we shall lay it here

श्री ब्रजकिशोर प्रसाद सिंह : जनाब सदर, माननीय मंत्री जी ने प्रश्न के भाग (ग) के उत्तर में यह कहा कि अफसरों का चयन करने में उनके चरित्र और उनकी लोकप्रियता पर भी ध्यान रखा जाता है। क्या मैं यह समझूँ कि उनकी लोकप्रियता जब आंकी जाती है तो गैलप पाल लिया जाता है जिसकी बुनियाद पर उनकी लोकप्रियता आंकी जाती है। मेरा अनुभव यह है कि जो अफसर चन्द गलत ढंग के लोगों की बातों में आकर बराबर काम लिया करते हैं आजकल वे काफी लोकप्रिय समझे जाते हैं ?

श्री जयसुखलाल हाथी : लोकप्रियता का अर्थ ऐसा हो सकता तो अलग बात है। मैं ऐसा मानता तो नहीं कहता।

SHRI M. M. DHARIA : Is the Government aware of several confusions created by the newly appointed IAS Officers and, if so, may we know what arrangements have been made by the Government to train these officers prior to their taking charge of their departments ?

SHRI JAISUKHLAL HATHI : So far as the new recruits to the IAS are concerned, we have a training course for two years and they are being trained. Here these officers are already trained. They must be holding the rank of Deputy Collector and they must have put in eight years of service. So, the training is there.

SHRI A. P. CHATTERJEE: The hon. Minister has said that before these officers were recruited to the IAS, their character verification was made. Now, generally such character verification is made by the police. If so, will the Minister tell the House whether he is thinking of stopping this practice of character verification by the police because the character of the police itself is not above reproach ?

SHRI JAISUKHLAL HATHI: I may respectfully inform the Member that here the character verification is not character verification by the police authorities. These officers are already in Government service and working. They must have put in at least eight years' service. So, their character rolls, which are official confidential records, are written by their superior officers and not by the police.

श्री राजनारायण : श्रीमान्, मेरा प्रश्न यह है कि क्या सरकार ने लोकप्रियता का अंकन करने के लिये कोई शर्त निर्धारित की है कि इन शर्तों पर भी जो खरा उतरे वही लोकप्रिय माना जायगा।

श्री जयसुखलाल हाथी : एसा तो नहीं है लेकिन साधारण रीति से लोगों से सम्पर्क कैसा रखते हैं, लोगों के साथ उनका व्यवहार कैसा है, लोगों के साथ उनका वर्तन कैसा है, लोकप्रिय हैं या अप्रिय हैं वही बात सोची जा सकती है।

DR. SHRIMATI PHULRENU GUHA: We have been told by the hon. Minister that the officers are trained for two years. I would like to know whether they are trained in the offices or whether they are trained also how to deal with the public.

SHRI JAISUKHLAL HATHI: That is included certainly, how to deal with the public also.

SHRI B. K. GAIKWAD: In Madhya Pradesh the Scheduled Tribes are in big number as well as the Scheduled Castes. May I know how many officers are there in the I.A.S. from these classes because they also form a big majority in the State itself?

SHRI JAISUKHLAL HATHI: I do not have with me the figures of I.A.S. officers recruited in Madhya Pradesh. But I may tell the hon. Member that the posts reserved for I.A.S. and I.P.S. have been filled for the last three years at the U.P.S.C. interview. But so far as Madhya Pradesh is concerned in this I have not the figures.

SHRI P. K. KUMARAN : The hon. Minister stated that character verification is not police verification. May I know whether there is a confidential verification by the police of all these employees, whether I.A.S. or Class II or Class III, and on the basis of the political links of their fathers and others these employees are being removed from service before they are confirmed?

SHRI JAISUKHLAL HATHI: As I said, so far as the present question is concerned, it is a question of selecting officers who are already serving. They have been enrolled or admitted into the provincial or the State Service. They have put in eight years' service. After that this question of police verification does not arise.

श्री राम सहाय : क्या मंत्री महोदय से मैं यह जान सकूंगा कि ये जो आई० ए० एस० के लोग लिये जाते हैं इनको किन्हीं विशेष डिपार्टमेंट से लिया जाता है या जितने भी सर्विस के डिपार्टमेंट हैं उनमें से लिया जाता है।

श्री जयसुखलाल हाथी : सभी में से लिये जाते हैं इनमें कोई खास नहीं है लेकिन प्रोविशियल सर्विस का भी आदमी होना चाहिये।

SHRI I. K. GUJRAL: In Madhya Pradesh and elsewhere a percentage of officers in the I.A.S. are recruited from the Provincial Service. That is what I have understood. May I ask the hon. Minister, does he not feel that these people who are picked for the I.A.S. are sooner or later supposed to come to Delhi? I suppose they do? May I ask him if he is taking adequate steps to see that the training they get while serving or before that is adequate for all-India purposes? It is absolutely essential that a small course for orientation on an all-India basis is instituted for these officers. May I ask him if the U.P.S.C. or any other authority has drawn the attention of the Minister to this that some sort of an all-India orientation course for these officers is called for?

SHRI JAJUKHLAL HATHI : There are certain institutions, for example at Hyderabad, where the officers after they have received training are also sent.

SHRI L. K. GUJRAL: All of them?

SHRI JAJUKHLAL HATHI: Not all but some.

SHRI I. K. GUJRAL : In the case of the I.A.S. before they came to be borne on the I.A.S. cadre, why does the Government not feel that this training is essential so that they develop an integrated all-India attitude ?

SHRI JAJUKHLAL HATHI: It is a suggestion which needs some consideration. The question is whether all the I.A.S. officers would come to Delhi or a few would come. But that is a suggestion which would be considered.

*429. [The questioner (Shrimati Sarla Bhadauria) was absent. For answer, vide col. 2447 infra,]

REPORT OF SOVIET EXPERT REGARDING SAFETY IN MINES

*430. SHRI CHITTA BASU : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether the team of Soviet Experts has submitted its report on the safety measures in the Indian Mines; and

(b) if so, (i) what are the recommendations contained in the report; and (ii) what action Government propose to take thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN) : (a) Yes. The team submitted its report in August 1961.

(b) (i) and (ii) A statement showing the recommendations made by the Experts and the action taken thereon is placed on the Table of the House. [See Appendix LVJJ, Annexure No. 33]

SHRI CHITTA BASU: The document reached me late and, therefore, I could not study it. May I know from the Minister whether any of the recommendations made by the Soviet experts was found not feasible for the Government to act upon? If so, which are those recommendations of the experts ?

SHRI SHAH NAWAZ KHAN: All the recommendations were found to be very useful. Some were found to be immediately feasible; others were not found to be immediately feasible because of the shortage of equipment and other technical reasons.

SHRI CHITTA BASU: Is it because of the fact that the colliery owners did not like those recommendations of the Soviet experts to be acted upon by the Government ?

SHRI SHAH NAWAZ KHAN : It was not that. As I said, some of the equip-ment was highly sophisticated and it had to be imported; it was not manufactured in the country like the Methanometer and other equipment. That we are doing gradually.

SHRI CHITTA BASU : May I know whether the recommendations already tct-ed upon are being implemented by the employers ?

SHRI SHAH NAWAZ KHAN: The action taken I have indicated in the statement which has been placed on the Table of the House. It is a long statement; there are a number of recommendations but very many of the recommendations have been implemented.

SHRI T. V. ANANDAN: May I know why they went it for Soviet experts when in the world the United Kingdom are said to be experts in the mining industry ?

SHRI SHAH NAWAZ KHAN: We requested the I.L.O. to depute some experts and it was the International Labour Organisation who selected the experts.

SHRI D. THENGARI: Who bore the expenses of their stay and work? What was the total expense ? How many of the recommendations were accepted and how many of those were rejected ?